

Customs, Excise and Service Tax Appellate Tribunal
169, A.J.C. Bose Road, Bamboo Villa, 7th Floor, Kolkata-700014
Website : www.cestat.gov.in
SINGLE MEMBER Appeal Branch
CAUSELIST

COURT No. : 3

Dated : 14/02/2018 Time : 10:30
Day : Wednesday

CORAM: Shri P.K. Choudhary, Hon'ble Judicial Member

<u>S.No.</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u>	<u>RESPONDENT</u>	<u>REGULAR MATTERS</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
1	E/51/2009	IP STEEL LTD	Coms,C.Ex,Cus & S.Tax - BBSR-I	IP/DR		
2	E/53/2009	IP STEEL LTD	Coms,C.Ex,Cus & S.Tax - BBSR-I	IP/DR		
3	E/75458/2017	KALINGA METALLICS & POWER PVT LTD	C.C.E. & S.T., BBSR-II	IP/DR		
4	E/75459/2017	SRI AMITAV SAHU	C.C.E. & S.T., BBSR-II	IP/DR		
5	E/75460/2017	PARESH NATH SAHU	C.C.E. & S.T., BBSR-II	IP/DR		
6	E/76513/2017	C.C.E. & S.T., Guwahati	JUMBO ROOFINGS & TILES	DR/IP		
7	E/77080/2017	REXON STRIPS LTD	C.C.E. & S.T., Rourkela	IP/DR		
8	ST/75019/2017	DURGA ENGINEERING CO	C.S.T., Service Tax-II, Kolkata	IP/DR		
9	ST/75580/2017	C.C.E. & S.T., Durgapur	VASAVI INDUSTRIES LTD	DR/IP		


Deputy Registrar

(SINGLE MEMBER Appeal Branch)